

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/661(CHE)/2024**

**PETITION NUMBER : CP/IBC/166/2022**

**NAME OF THE APPLICANT : Mummaneni Vazra Laxmi (RP)  
M/s. Sudha Siva Traders Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

Ms.Mummaneni Vazra Laxmi, Applicant / RP in person.

This Application has been filed to take on record the revised list of creditors and the report constituting Committee of Creditors. The reports are taken on record subject to all just exceptions.

**IA(IBC)/661(CHE)/2024 is disposed off.**

**Sd/-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

**Sd/-  
SANJIV JAIN  
Member (Judicial)**

phk